

ITEM NO.14

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1842/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KISHAN DEV

Respondent(s)

)

Date : 22-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

Mr. Ruchit Mohan, Adv.

Mr. Braj Kishore Mishra, AOR

Mr. Abhishek Yadav, Adv.

Mr. Priyadarshi Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial
Court with its English translation. Reminder be issued.

List again on 29.2.2024.

H. SHASHIDHARA SHETTY
Registrar